

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 826 of 2021	Rustom Godrej Joshi Vs. Bank of India & Anr.	Mahesh Agarwal	Nirav Shah Sundaresh Satendra K. Rai-R1 Dhrupad Vaghani-R2
2.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra Nirmalya Dasgupta-R1-5 Siddharth Tandon Saurabh Kalia-R6-7

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 14 of 2022	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	Aditya Bharech Punita Khattar-R1
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For Directions - to Settle Date

4.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd.	Gautam Dutta	Pritha Srikumar Nikita Garg
5.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
6.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	Poornima Krishna
7.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Through Interim Resolution Professional Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2

8.	Comp. App. (AT) (Ins) No. 225 of 2021	Epack Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	Shikhil Suri Nikita Thapar Komal Gupta
9.	Comp. App. (AT) (Ins) No. 763 of 2021 & I.A. No. 2040 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	Gurmeet Bindra Amita Kumari-R1 Neeraj Sharma-R2
10.	Comp. App. (AT) (Ins) No. 834 of 2021 & I.A. No. 2238 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	Aaditya Pande	Uzair Z. Kazi Dhanushree Hubilkar
11.	Comp. App. (AT) (Ins) No. 837 of 2021	Sapan Mohan Garg Resolution Professional of Sort India Enviro Solutions Ltd. Vs. Manish G Patel & Anr.	Milan Singh Negi	Abul Hafiz Khan Pradeep Gupta-R1
12.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	
13.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	
14.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5
15.	Comp. App. (AT) No. 166 of 2021	Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr.	Kumar Anurag Singh	Anup Kumar Lakhotia Manju Bhuteri Kunal Godhwani-R1

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In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions - to Settle Date

16.	Comp. App. (AT) (Ins) No. 655 of 2020 (PH)	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
17.	Comp. App. (AT) (Ins) No. 810 of 2020 (PH)	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3

18.	Comp. App. (AT) (Ins) No. 811 of 2020 (PH)	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
19.	Comp. App. (AT) (Ins) No. 812 of 2020 (PH)	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
20.	Comp. App. (AT) (Ins) No. 815 of 2020 (PH)	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
21.	Comp. App. (AT) (Ins) No. 719 of 2021 (PH)	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
22.	Comp. App. (AT) No. 81 of 2021 (PH)	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8

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By order of Hon'ble Chairperson
-sd/-
Registrar